

DIVISION BENCH  
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1234(KB)2018  
IA(I.B.C)/1351(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	UNION BANK OF INDIA VS PURNA PHARMACEUTICALS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. A. Chaudhuri, Adv. ] For FC

**ORDER**

1. Learned Counsel for the Financial Creditor present.
2. **IA(I.B.C)/1351(KB)2022:**
  - a. Despite a specific direction upon the Burabazar Police Station to take necessary steps to ensure the presence of both the Directors before this Adjudicating Authority and no report to that effect has been furnished. Therefore, the Registry is directed to issue a notice to the Burabazar Police Station by way of speed post and by email and place tracking information on record, to send a representative on the next date along with a report for compliance of our directions.
  - b. List this matter **on 08.05.2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**